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(b) if so, the details thereof and the reaction of those Governments to our protest notes in this regard?]

वैदेशिक कार्य मंत्रालय में उपमंदी (श्री सरेन्द्रपाल सिंह): (क) ग्रौर (ख) सरकार ने सामान्य राजनीयक सारणी के माध्यम से बलगारिया एवं पोलिश सरकार से उनके देश में प्रकाशित नक्शों में भारत की बाह्य सीमा को गलत दिखाए जाने के बारे में कार्यवाही की है । दोनों ही सरकारों ने म्राश्वासन दिया ै कि वे हमारे अभ्यावेदन की जांच करेंगी।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) and (b) The Government have taken up through the normal diplomatic channels with the Bulgarian and Polish Governments the in-correct depiction of India's external borders in the maps published in their countries. Both the Governments have assured us that they would examine our representation.]

## 1965 में भारत पर पाकिस्तानी ग्राक्रमण

794. श्री राम सहाद : क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह मच है कि पाकिस्तान के श्री भुद्रो ग्रौर श्री नुर खा ने 1965 पाकिस्तान द्वारा भारत पर स्राक्रमण करने की बात को हाल में स्वीकार किया है ; ग्रौर
- (ख) यदि हां तो इस संबंध में सरकार की क्या प्रतिकिया है ?

†[PAK AGGRESSION ON INDIA IN 1965

794. SHRI RAM SAHAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that M1. Bhutto and Mr. Noor Khan of Pakistan have recently admitted the fact of Pakistan's committing aggression on India in 1965; and
- (b) if so, the reaction of Government of India in the matter?]

वैदेशिक कार्य मंत्रालय में उपमंत्री (श्री स्रेन्द्र पाल सिंह): (क) जी हां। सरकार ने इस स्राशय की भ्रखबारी खबरें देखी है।

- (ख) इन वक्तव्यों से भारत के खिलाफ पाकिस्तानी स्राक्रमण, जो पूर्व-प्रमाणित तथ्य हैं, उसकी और पुष्टि होती है।
- † THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir. The Government have seen Press reports to this effect.
- (b) These statements further corroborate the already established fact of Pakistan's aggression against India.]

CLOSURE OF BENALEE COLLIERY

## 795. SHRI PRANAB KUMAR MUKHERIEE: SHRI KALYAN ROY:

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

- (a) whether Government are aware that owners and Managing Director of the Nim-cha Company Ltd., West Bengal are trying to remove all the machinery, equipments and stores from the Benalee colliery since its sudden closure in the month of August, 1970, inspite of the protest of the AITUC union;
- (b) whether the royalty dues from the above colliery have been fully paid by the management; if not, what is the amount of royalty due from them;
- (c) what steps have been taken by Government against the Company since its closure to realise the royalty money and other dues;
- (d) if the reply to the part (c) above be in the negative, the reasons therefor; and
- (e) what steps Government propose to take to prevent removal of machinery etc. from the Benalee colliery till the clearance of all dues?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHE-MICALS AND MINES AND METALS (SHRI NITI RAJ SINGH CHAUDHARY): (a) Yes, Sir. The owners of the Nimcha Coal Co. Ltd. are removing the surface machinery and stores from Benalee Colliery to their Nimcha Colliery under permission granted by the High Court.

- (b) No, Sir. The royalty due from Benalee collicry to the Government of West Bengal as on 31-3-70 was Rs. 2,041 and 78 paise.
- (c) to (e) Information is being collected from the State Government and will be laid on the Table of the House.